

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

10

Attendance cum Order Sheet of the Hearing of Chennai Bench,
Chennai, National Company Law Tribunal, held on 14.12.2016 10.30 AM

PRESENT : Shri K. Anantha Padmanabha Swamy, Member Judicial
Shre Ch. Mohd. Sharief Tariq, Member, Judicial

Application Number	:	
Petition Number	:	TCP 198/2016
Name of the Petitioner(s)	:	Dr. Arivudai Nambi
Name of the Respondent(s)	:	M/s Beko-kare Enterprises Private Ltd & 2 others
Under Section	:	397/398

S.No	Name	Designation Representation by whom	Signature
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- | | | |
|--|---------------------------|---------------------------|
| 1) K. Crowtham Kumar
Attibani Vijay KK. | Counsel for Respondent | <i>[Signature]</i> |
| 2) T. V. P. Sai Vilas
Mr R. Vidhya Sankar | Counsel for
Petitioner | <i>T. V. P. Sai Vilas</i> |

ORDER

Representing counsels for both the sides
present and reported that talks of
settlement are going on and prayed
time to report the progress of the
talks. Time extended at request. Put up
on 17.01.2017 at 10.30 A.M.

[Signature]
Ch. Mohd. Sharief Tariq,
Member (Judicial)

[Signature]
K. Anantha Padmanabha Swamy
Member (Judicial)